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TAMIL NADU GOVERNMENT GAZETTE

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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT

NOTIFICATIONS UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 70, Finance (Salaries), 20th March 2017, Panguni 7, Thunmugi, Thiruvalluvar Aandu 2048.]

No. II(2)/FIN/184(f-1)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of the consultancy services to undertake the Comprehensive Environmental Impact Assessment Study for the proposed Athikadavu - Avinashi Irrigation, Groundwater Recharge and Drinking Water Supply Scheme in Tamil Nadu on nomination basis to Messrs Water and Power Consultancy Services (WAPCOS) Limited, Chennai.

K. SHANMUGAM,
Additional Chief Secretary to Government.

[G.O. Ms. No. 71, Finance (Salaries), 20th March 2017, Panguni 7, Thunmugi, Thiruvalluvar Aandu 2048.]

No. II(2)/FIN/184(f-2)/2017.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of conducting feasibility study and preparation of Detailed Project Report to NABARD consultancy services (NABCONS) for setting up of Women Bank under National Rural Livelihood Promotion (NRLP) by Tamil Nadu Corporation for Development of Women Limited.

K. SHANMUGAM,
Additional Chief Secretary to Government.